

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQS) : DELHI

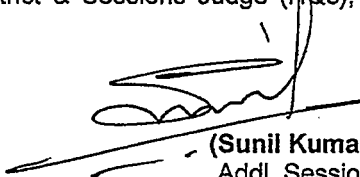
CIRCULAR

Pursuant to the directions received from Delhi Judicial Academy and approval of learned Principal District & Sessions Judge (HQS), the online training programme w.r.t. "ECT_16_2022 on E-Courts Programme" for all the Judicial Officers posted within Central & West District, Judge In-Charge (Mediation Centre), Family Court Judges (Central & West District) and Judges posted in DLSA (Central & West District), Tis Hazari Courts Complex, Delhi has been scheduled for 25-07-2022 to 27-07-2022 between 4:00 pm to 6:00 pm through CISCO Webex.

The online training programme schedule is as under :

| Mode of the Training (Online) | Meeting ID / Meeting Number and Password | Timing |
|-------------------------------|----------------------------------------------------------------------------|--------------------------------------------------|
| Through CISCO Webex | <u>cb.vc.room6@districtcourtdelhi.webex.com</u> Meeting No : 1766339268 | 4:00 pm to 6:00 pm (25/07/2022 to 27/07/2022) |

This issues with the prior approval of learned Principal District & Sessions Judge (HQS), Delhi and learned Principal District & Sessions Judge (West)/Officiating.


(Sunil Kumar Sharma)
Addl. Sessions Judge /
Officer In-Charge (Computers)
Tis Hazari Courts, Delhi


25664-884
Ref. No. _____/Comp/S.R.(106)/THC/2022

Dated : _____

20 JUL 2022

Copy forwarded to information and necessary action to :

1. All the Judicial Officers posted within the jurisdiction of Central & West District, Judge In-Charge (Mediation Centre), Family Court Judges (Central & West District) and Judges posted in DLSA (Central & West District), Delhi are requested to attend the aforesaid training programme, as per schedule annexed herewith.
2. Sh. Man Mohan Sharma, DHJS/Director (Academics), Delhi Judicial Academy, Dwarka, New Delhi.
3. Sh. Bharat Parashar, Member Secretary (DLSA) / Chairman, Centralized Computer Committee, Patiala House Courts, New Delhi.
4. Sh. Ankur Panghal, MM / Master Trainer, with request to impart training, as per schedule.
5. Mr. Rajeev Kumar (JA/DSA), Mr. Sandeep Chand (JA/DSA) and Mr. Pawan Kumar (JA/DSA) posted in Computer Branch, Tis Hazari Courts, Delhi, are directed to assist the Master Trainers during training programme.
6. PS to the Id. Principal District & Sessions Judge (HQS) with request to place before Id. Principal District & Sessions Judge (HQS), Tis Hazari Courts, Delhi.
7. PS to the Id. Principal District & Sessions Judge (West) with request to place before Id. Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
8. In-Charge, Care Taking Branch, Central District, to make necessary arrangements of tea and snacks to the Master Trainers and to the staff deputed to assist Master Trainers, as per schedule.
9. Dealing Official (Website)/LAYERS (R&I) Central & West District, are requested to upload the copy of this Circular along with Annexure on the official website.
10. Reader to the undersigned.
11. Office / Guard File.


(Sunil Kumar Sharma)
Addl. Sessions Judge /
Officer In-Charge (Computers)
Tis Hazari Courts, Delhi